

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-133
IB-753(ND)/2020

IN THE MATTER OF:

M/s. Spectrum Talent Management Pvt. Ltd
Vs.
Earth Water Limited.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 of IBC, 2016

Order delivered on 24.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

PRESENT:

For the Applicant/FC :
For the Respondent :
For the Intervener :

ORDER

Both sides are present. The reply has been filed by the Corporate Debtor.
The Counsel for the Operational Creditor is directed to file rejoinder, if any.
· List the matter on 25.2.2021.

-Sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)